

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 313 OF 2017 &
IA NO. 779 OF 2017

Dated: 24th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aurum Renewable Energy Pvt. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Srivastava
Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Naveen Hegde for
Mr. Nikhil Nayyar for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Ruchir Mishra
Mr. Sanjeev Saxena for R-3/**MNRE**

Ms. Swapna Seshadri
Ms. Neha Garg for R-10 to R-12

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-13

ORDER

The learned counsel appearing for the Respondent Nos.10 to12 prays for another three weeks time for compliance of order dated 12.09.2018

Submission made by the learned counsel appearing for the Respondent Nos.10 to12, as stated above, is placed on record.

The learned counsel appearing for the Respondent Nos.10 to12 is permitted for compliance of order dated 15.01.2018 . Thereafter, rejoinder, if any, may be filed by 07.12.2018 after duly serving copy on the other side.

List this matter on 11.01.2019, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member
PR/PK

(Justice N. K. Patil)
Judicial Member